THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI): (a) Yes, Sir.

(b) The Cabinet Committee for the Commemoration of the 50th Anniversary has sanctioned an amount of Rs. 51 crores for the celebrations. Of this amount, Rs. 6 crores is for staff salary, contingencies and equipments and the rest is for programmes in India and abroad. The year wise break-up of Budget allocation is as follows:—

1996-97 — Rs. 2 crores 1997-98 — Rs. 22 crores 1998-99 — Rs. 27 crores

The Ministrics/Deptts are organising their programmes with their own resources since this Secretariat is not a funding agency.

The programmes for celebration have been broadly classified into the following three category:

(i) Ceremonial programmes;

(ii) Core Programmes; and

(iii) Cultural & Intellectual interactions/projections.

The focus of the year long celebrations would be on rekindling the spirit and values of the freedom struggle. Efforts are being made to ensure participation of the masses in these programmes in a meaningful manner. Programmes and events are being visualised keeping all sections of society in mind and with the awareness that the cultural diversity, and holistic continuity of India is one of its major strengths.

Broadly the programmes being organised are as follows:—

- 1. Curtain raiser event on 9th August; 1997 at "August Kranti Maidan" in Mumbai.
- 2. March of the Nation on 14th Aug.* 97 at Rajpath, New Delhi.

- 3. The commemorative function of the golden jubilee of India's independence in the Central Hall of Parliament at midnight on 14th August, 1997.
- 4. Independence day events: 15th of August, 1997 will be celebrated throughout the country in a befitting manner.

Ministries/Deptts under the Govt, of India will organise their own programmes during the year.

Stadiums for Entertainment Events

394. SHRI E. BALANANDAN: SHRI BRATIN SENGUPTA: SHRI JIBON ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of Government has been drawn to the reported harassment faced by persons who hire sports stadiums built during Asian Games of 1982 for entertainment events;

(b) whether all stadiums were handed over to a private agency for renting purposes by the Sports Authority of India; and

(c) if so, whether SAI has any such authority?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOP-MENT (SHRI R. DHANUSHKODI ATHITHAN): (a) No, such instance has come to the notice of Government.

- (b) No, Sir.
- (c) Does not arise.